

**PENDENCY / ARREARS IN THE STATE OF  
FOR THE MONTH OF **July, 2022**  
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	26467	102493	128960	1070	3934	5004	1276	3400	4676	26261	103027	129288	-0.78	0.52	-0.26	180	386	566	4858	53317	58175

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
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3(b)	Number of Officers who participated in the said conference.	NA
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3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
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4	What is the progress made on those targets district-wise.	NA
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*Sd/-  
District Judge, Nadia.*